

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/ 6574/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the <sup>12</sup> 10 December, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/356, dated 09.12.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 09.12.2021**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-87/2013 (Pt.)/ 6575/A, dated 10.12.2021

Copy to :

1. The Project Manager, Gauhati High Court.

S.P.  
10/12/21  
**JT.REGISTRAR(VIGILANCE)**

Rda